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7.	VPVI, Delhi	Rajasthan
8.	PGI, Chandigarh	Chandigarh, J&K and Punjab
9.	NICD, Delhi	Delhi
10.	SGPGI, Lucknow	Uttar Pradesh
11.	CRI, Kasauli	Himachal Pradesh And Haryana
12.	BJ Medical College, Ahmedabad	Gujarat
13.	NIMHANS, Bangalore	Karnataka and Goa
14.	KMC, Manipal	Karnataka
15.	IGMC, Shimla	Shimla and Upper Himachal
16.	IPM, Hyderabad	Andhra Pradesh
17.	JIPMER, Puducherry	Tamil Nadu
18.	Haffkine Institute, Mumbai	Maharashtra

NIV and NICD are reference Lab for ICMR's influenza surveillance network and IDSP Laboratories respectively.

Trans Fatty Acid in edible oils and ghee

†207. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn towards the recent report of Centre for Science and Environment (C.S.E.) according to which the quantity of Trans Fatty Acid in edible oils which is very detrimental to the health, has been found more than 5 to 12 times compare to two per cent as per international standards;

(b) if so, the names of companies from which samples of oil and ghee were taken;

(c) the action being taken by Government against guilty companies; and

(d) the steps being taken by Government to bring the level of Trans Fatty Acid upto two per cent in edible oils, ghee and butter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes Sir. As reported in the newspapers, and also available on the website of the Centre for Science and Environment (C.S.E.), a report titled "Fatty acid profile of edible oils and fats in India" has been brought out in January, 2009.

(b) The companies from whom the samples were drawn by CSE as per the Report are M/s. Adani Wilmer Ltd., M/s Cargil India Pvt., Ltd., M/s Bungee India Ltd., M/s Marico Ltd.,

†Original notice of the question was received in Hindi.

M/s Agrotech Foods Ltd., M/s RR Oomerbhoy Pvt. Ltd., M/s Dhara Vegetable Oils and Foods Company Ltd., M/s Jindal Oils and Fats Ltd., M/s Milk Food Ltd., M/s Seil Edible Oils Ltd., M/s Gujarat Cooperative Milk Marketing Federation Ltd., M/s Amrit Banaspati Company Ltd., M/s. Consumer Marketing India Pvt. Ltd., M/s. Recon Oil Industries Pvt. Ltd., M/s Shalimar Agro Tech Pvt. Ltd., M/s Sardar Agro Oil Ltd. and M/s Ruchi Infrastructure Ltd.

(c) The Prevention of Food Adulteration Rules, 1955 do not prescribe any limit of Trans Fatty Acid in edible oils and fats.

(d) Ministry of Health and Family Welfare vide its notification GSR 664(E) dated 19.9.2008 (effective from 19.03.2009) has made it compulsory:-

- to declare that the products containing Hydrogenated vegetable fat or bakery shortening shall declare on the label that it contains Trans Fatty Acid.
- that in case it is claimed on the label of the product that it is free from Trans Fatty Acids then the amount of Trans Fatty Acids shall not be more than 0.2g per serving.

AIIMS like hospital in Madurai

208 SHRI T.T.V. DHINAKARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is proposed to build a super speciality hospital on the lines of All India Institute of Medical Sciences in Madurai, Tamil Nadu;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) No, But a proposal to upgrade the Government Medical College, Madurai at an outlay of Rs.150 crore comprising Central contribution of Rs.125 Crore and State's contribution of Rs.25 Crore under the second phase of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) has been approved on 5.2.2009.

Arrangements for tackling swine flu

†209. SHRI AMIR ALAM KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that swine flu is spreading in the country, particularly in Delhi and northern India;

(b) if so, number of swine flu cases came to light during last month;

(c) whether the country lacks anti-swine flu drugs being supplied to the patients;

(d) if so, the reasons therefor; and

(e) the details of extensive arrangements made by Government to tackle swine flu and take up the matter on priority basis?

†Original notice of the question was received in Hindi.